Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: HYBRO FOODS PRIVATE LIMITED Date of Commencement of Liquidation: 27-03-2025; List of Stakeholders as on Date: 29-07-2025; Name of IP: ROSHEN CHORDIYA; Process Number: 1; Last 5 digitof registration number: 14347

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	8	5355633	5355633					NA
2	Liquidation costs incurred till date	11	717264	543804					NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	1	23326621	23326621					Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	1	60280	60280					Annexure 6
7	Operational creditors (Government Dues)	3	12684807	12684807					Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	10	30029723	28475338					Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		34	72174328	70446483	0				